

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 886**

ANSWERED ON 11.12.2023

**SUDDEN RELEASE OF WATER FROM DAMS IN HIMACHAL PRADESH**

886 #. MS. INDU BALA GOSWAMI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether a Central team visited Himachal Pradesh to check the reasons and veracity of sudden release of water from various dams during monsoon in Himachal Pradesh;
- (b) if so, the details thereof; and
- (c) whether after the said visit, a detailed inquiry report has been submitted regarding the circumstances under which water was released from Pandoh Dam and the damage caused thereby?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI BISHWESWAR TUDU)

**(a) to (c)** An Inter-Ministerial Central Team visited the State with the responsibility for an on-the-spot assessment of the damages and the admissibility of such supplemental central assistance in the wake of flood/ flash flood, landslides, cloudburst in Himachal Pradesh during monsoon 2023.

Further, Directorate of Energy (DoE), Government of Himachal Pradesh constituted a committee to visit 4 dams, namely Pong Dam, Pandoh Dam, Parbati-III dam and Malana-II dam regarding sudden water releases from Pong Dam, Pandoh dam & Parbati-III Dam and regarding overtopping of Malana-II dam. This committee was having a mandate to comprehensively investigate the cause of sudden release of water from these dams, which resulted in heavy damages downstream. This committee was also entrusted to investigate efficiency of Early Warning System (EWS) and to review the reservoir and gate operation as executed by the Dam authorities during this heavy discharge release.

The Committee visited the various projects from 16.10.23 to 21.10.23 and submitted a detailed report to Govt. of Himachal Pradesh.

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